

## CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

C.P. No.57 of 1994 IN O.A. No. 2**83**6 of 1991

New Delhi this the 13th day of July, 1994

Mr. Justice S.K. Dhaon, Acting Chairman Mr. B.N. Dhoundiyal, Member

Shri J.M. Sharma R/o B-138, SFS, DDA Flats, Sheikh Sarai PhaseI, New Delhi-110017.

...Applicant

By Advocate Shri J.K. Bali

## Versus

1. Shri M.K. Rao, Chairman, Railway Board, New Delhi.

WAR THE TOWN

2. Shri Masih-uzZaman, Secretary, Railway Board, New Delhi-110001.

...Respondents

By Advocate Shri P.H. Ramchandani

## ORDER (ORAL)

## Mr. Justice S.K. Dhaon, Acting Chairman

The complaint in this application is that the directions given by this Tribunal on 03.02.1993 have not been carried out. The directions, as material, were: let the case of the applicant shall be considered by the review DPC for the selection held on 8.6.1990 for the panel for the period 1.7.1990 to 30.06.1990.

2. A counter-affidavit has been filed on behalf of the respondents. In paragraph 3 it is averred that the case of the applicant has been considered by the Review Selection Committee for the in the panel of Rs. 7300-7600 framed on the basis of selection held on 08.06.1990 for the panel for the period 1.7.1990 to 30.06.1991. The applicant was not found fit for inclusion in the panel by the Review Selection Committee. The recommendation of the



Selection Committee has been approved by the competent authority, i.e, the Appointments Committee of the Cabinet.

In view of the averments made in the counteraffidavit, it is clear that the directions given by this have been complied with in full. There is, therefore, no substance in this application. It is accordingly dismissed. Notices issued to the respondents are discharged. There shall be no order as to costs.

(B.N. DHOUNDIYAI)
MEMBER (A)

(S.K. DHAON) ACTING CHAIRMAN

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